

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

**ORDERS OF THE BENCH**

**10.08.2011**

**OA No. 227/2010**

Mr. P.N. Jatti, Counsel for applicant.

Mr. Mukesh Agarwal, Counsel for respondents.

After arguing the matter at length, learned counsel for the applicant wishes to withdraw the OA with liberty reserved to him to challenge the Department of Posts (Postal Assistants and Sorting Assistants) Recruitment Rules, 2002.

The OA stands dismissed as withdrawn with liberty reserved to the applicant to challenge the Department of Posts (Postal Assistants and Sorting Assistants) Recruitment Rules, 2002 by filing substantive OA.

*Anil Kumar*  
(ANIL KUMAR)

MEMBER (A)

*K. S. Rathore*  
(Justice K.S. Rathore)  
MEMBER (J)

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